

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 28344 of 2013

[Arising out of Order-in-Appeal No. 12/2013 dated 29.08.2013 passed by the
Commissioner of Customs (Appeals), Cochin]

M/s Sylvan Traders
11/843 A1, 843 A2,
Near T.V. Centre, Kakkand,
Cochin, Kerala - 682037

.....Appellant

VERSUS

Commissioner of Customs,
Customs House, Willingdon Island,
Cochin, Kerala - 682009

.....Respondent

APPEARANCE:

Present for the Appellant: None

Present for the Respondent: Sh. Jathin K.A., Authorized Representative

CORAM:

HON'BLE Dr. D. M. MISRA, MEMBER (JUDICIAL)

HON'BLE Mrs. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 20.12.2023

DATE OF DECISION: 20.12.2023

O R D E R

The appeal is disposed of by way of remand. For order, see
order of date passed in Customs Appeal No. 28343 of 2013.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**